

**GOVERNMENT OF INDIA  
PANCHAYATI RAJ  
LOK SABHA**

UNSTARRED QUESTION NO:1614  
ANSWERED ON:23.03.2012  
MALPRACTICES IN PANCHAYATS IN LAKSHADWEEP  
Sayeed Muhammed Hamdulla A. B.

**Will the Minister of PANCHAYATI RAJ be pleased to state:**

- (a) whether there are complaints of financial irregularities or malpractices in panchayats in Lakshadweep;
- (b) if so, the details thereof; and
- (c) the action taken by the Government thereon?

**Answer**

MINISTER OF PANCHAYATI RAJ (SHRI V. KISHORE CHANDRA DEO)

(a) to (c): According to information received from the Government of Lakshadweep, there has not been any complaint against any Panchayats of financial irregularity or malpractices of a major nature. However, a complaint of Village (Dweep) Panchayat, Minicoy regarding the procurement of a Maruti van was received, on which a vigilance enquiry was ordered and completed.